

List of Document Produced by PLAINTIFF

DEFENDANT

Order XIII Rule of the order of Civil Procedure from prescribed by the High Court in the Court of

Suit No. _____ of 201

_____ Plaintiff

Versus

_____ Defendant

List of documents produced with the plaint (or the first Hearing on behalf of the Plaintiff or Defendant)

Date of Hearing

This list as filed by

This

day of

201

1	2	3	4	5	6
Serial No.	Descriptions and date if any of this document	That the Document is intended to prove	What become of the document		Remark
			Brought the record the exhibit mark put on the document	If rejected date of return to Party & Signature of Party or Pleader to whom the document was return	Through Advocate Signature of Party or Pleas date Processing